

ITEM NO.701

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).2286/2006

ALIGARH MUSLIM UNIVERSITY

Appellant(s)

VERSUS

NARESH AGARWAL & ORS.

Respondent(s)

(WITH IA No. 3/2009 - IMPLEADMENT , IA No. 235484/2023 -
INTERVENTION APPLICATION, IA No. 563/2024 -
INTERVENTION/IMPLEADMENT, IA No. 19221/2019 -
INTERVENTION/IMPLEADMENT, IA No. 7/2016 - PERMISSION TO RELY ON THE
DOCUMENTS)

WITH

C.A. No. 2321/2006 (III-A)

C.A. No. 2320/2006 (III-A)

C.A. No. 2318/2006 (III-A)

SLP(C) No. 32490/2015 (XI)

(WITH IA No. 1/2015 - APP FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS, IA No. 2/2016 - GRANT OF INTERIM RELIEF, IA No. 3/2016 -
PERMISSION TO FILE ANNEXURES)

W.P.(C) No. 272/2016 (X)

(WITH IA No. 1/2016 - STAY APPLICATION)

C.A. No. 2861/2006 (III-A)

C.A. No. 2316/2006 (III-A)

C.A. No. 2319/2006 (III-A)

C.A. No. 2317/2006 (III-A)

T.C.(C) No. 46/2023 (III-A)

Date : 01-02-2024 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
 HON'BLE MR. JUSTICE SANJIV KHANNA
 HON'BLE MR. JUSTICE SURYA KANT
 HON'BLE MR. JUSTICE J.B. PARDIWALA
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TC C 46/2023

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**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Arguments concluded.
- 2 Judgment reserved.

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**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**